

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1891
ANSWERED ON:30.11.2000
DEVELOPMENT OF PORTS BY EUROPEAN COMMISSION
RAMDAS ATHAWALE

Will the Minister of SHIPPING be pleased to state:

- (a) whether the European Commission has decided to assist India for the development of services in the ports;
- (b) if so, the details of the ports on which the European Commission has agreed to provide financial help and assistance;
- (c) whether the European Commission has also agreed to improve the services in Jawahar Lal Nehru Port in Mumbai and Tamil Nadu;
- (d) if so, whether any agreement in this regard has been signed; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) to (d): A Memorandum of Understanding (MOU) was signed in May 1999 between this Ministry and the representatives of European Community for the EU-India Maritime Transport Project. The European Commission has agreed to assist Tuticorin Port and Jawahar Lal Nehru Port to achieve international productivity and service standards. The project will be implemented in a period of 3 years. The stated cost of the Project is 10,000,000 ECU and the EC contribution would be 8,000,000 ECU.

(e): The EU-India Maritime Transport Project aims to:

- improve the conditions for trade and investment in port sector;
- facilitate EU-India sea borne trade by reducing vessel turnaround times at Indian ports;
- provide a model for further reform and structural improvement in the Indian port sector.

The specific objectives of the Project are to:

- assist Tuticorin Port and Jawaharlal Nehru Port (JNPT) to achieve international productivity and service standards;
- improve port management and operational efficiency;
- improve ports' organisation and human resources management;
- assist in privatisation/contracting out of selected areas of port services;
- strengthen efficiency in port administration;
- assist in the streamlining of port administration procedures and the introduction of EDI (Electronic Data Interchange);
- assist in the streamlining and simplification of customs administrative procedures;
- assist in the co-ordination of port-interchanges, customs and port-related CFS operations;
- assist in improvements in marine services.